

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1571/2015

This the 8th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Savyasachi Choudhury,
Aged about 49 years,
Son of Late N. Choudhury,
Resident of E-61, First Floor, Sector-2,
Devendra Nagar, Raipur-Chhattisgarh,
Presently posted as DGM (Tech)/Project Director,
Project Implementation Unit (PIU),
National Highways Authority of India,
Raipur, Chhattisgarh.Applicant

(Applicant present in person)

Versus

1. The Union of India
Through the Secretary, Ministry of Road
Transport and Highways, Government of India,
New Delhi.
2. The National Highways Authority of India,
(Ministry of Road Transport and Highways),
Through its Chairman, G-5 and 6, Sector-10,
Dwarka, New Delhi – 110 075.
3. The Deputy General Manager (HR IT),
National Highways Authority of India
(Ministry of Road Transport and Highways),
Dwarka, New Delhi – 110 075.
4. The Airports Authority of India,
(Under the Ministry of Civil Aviation),
Through its Chairman, Rajiv Gandhi Bhawan,
Safdarjang Airport,
New Delhi – 110 003.Respondents

(None)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

The applicant present in person submits that the O.A has become infructuous on account of certain developments which have taken place during the pendency of the O.A.

2. Therefore, the O.A is dismissed as infructuous.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/